

HARYANA VIDHAN SABHA SECRETARIAT

हरियाणा विधान सभा सचिवालय

No. HVS/ Petitions/2/2019-20/2438-45

Dated Chandigarh, the 7<sup>th</sup> February, 2020.

**Subject: - Meeting of the Committee on Petitions.**

The next meeting of the Committee on Petitions will be held in the **Committee Room, Haryana Vidhan Sabha Secretariat, Chandigarh** as per programme detailed below:-

**TIME TUESDAY, 11th FEBRUARY, 2020**

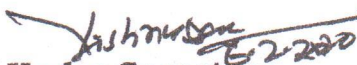
12.00 Noon. Informal discussion in respect of the agenda fixed for the meeting.

12.15 P.M. 1. Oral examination of the-

- (i) Principal Secretary to Govt., Haryana, Social Justice & Empowerment and Welfare of SCs & BCs, Department, Haryana;
- (ii) Director General, Department of Social Justice and Empowerment, Haryana.
- (iii) Petitioners

in respect of petition submitted by Shri Raj Kumar & other residents of Yamunanagar, regarding petition/representation for reinstate of Old Age Pension.

Any other business with the permission of the Chairperson

  
Under Secretary,  
for Secretary.

To

- |    |                                |                 |
|----|--------------------------------|-----------------|
| 1. | Shri Ghanshyam Dass Arora, MLA | Chairperson     |
| 2. | Smt. Geeta Bhukkal, MLA        | Member          |
| 3. | Smt. Shakuntla Khatak, MLA     | Member          |
| 4. | Smt. Naina Singh Chautala, MLA | Member          |
| 5. | Shri Deepak Mangla, MLA        | Member          |
| 6. | Shri Sanjay Singh, MLA         | Member          |
| 7. | Shri Jogi Ram Sihag, MLA       | Member          |
| 8. | Shri Bishan Lal Saini, MLA     | Special Invitee |

No. HVS/Petitions/2/2019-20/2446-48 Dated Chandigarh, the 7<sup>th</sup> February, 2020


A copy of the above is forwarded through **SPEED POST** to:-

**\*BY NAME** 1. The \*Principal Secretary to Govt., Haryana, Social Justice & Empowerment and Welfare of SCs & BCs Department, Haryana, Room No. 621, 6<sup>th</sup> Floor, New Secretariat, Sector 17, Chandigarh;

**\*BY NAME** 2. The \*Director General, Department of Social Justice and Empowerment, SCO 20-27, 3<sup>rd</sup> Floor, LIC Jeevan Deep Building, Sector 17-A, Chandigarh;

3. Shri Raj Kumar & Ors, H.No. 1, Jammu Colony B, Near Camp Yamunanagar-135001

with the request to attend the meeting of the Committee on Petitions on the date and place mentioned above.

  
(Vishnu Dev) 6.2.2020  
Under Secretary,  
for Secretary.  
+91-9417162177



# HARYANA VIDHAN SABHA SECRETARIAT

## हरियाणा विधान सभा सचिवालय

No. HVS/ Petitions/2/2019-20/2613-20

Dated Chandigarh, the 10<sup>th</sup> February, 2020

**Subject: - Meeting of the Committee on Petitions.**

In continuation of this Secretariat Notice No. HVS/Petitions/2/2019-20/2438-45, dated 7<sup>th</sup> February, 2020. It is intimated that Committee will also took following petition/representation detailed below:-

**TIME**

12.15 P.M.

**TUESDAY, 11<sup>TH</sup> FEBRUARY, 2020**

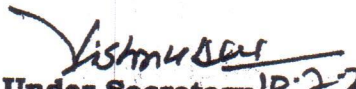
Oral examination of the-

(i) Additional Chief Secretary to Govt., Haryana, Urban Local Bodies Department;

(ii) Petitioners

in respect of petition submitted by residents of Ranakpura, District Rohtak, regarding drinking water problems at Ranakpura, District Rohtak.

Any other business with the permission of the Chairperson

  
Under Secretary, 10.2.2020  
for Secretary.

To

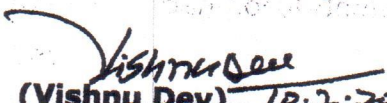
- |    |                                |                 |
|----|--------------------------------|-----------------|
| 1. | Shri Ghanshyam Dass Arora, MLA | Chairperson     |
| 2. | Smt. Geeta Bhukkal, MLA        | Member          |
| 3. | Smt. Shakuntla Khatak, MLA     | Member          |
| 4. | Smt. Naina Singh Chautala, MLA | Member          |
| 5. | Shri Deepak Mangla, MLA        | Member          |
| 6. | Shri Sanjay Singh, MLA         | Member          |
| 7. | Shri Jogi Ram Sihag, MLA       | Member          |
| 8. | Shri Bishan Lal Saini, MLA     | Special Invitee |

No. HVS/Petitions/2/2019-20/2621-22 Dated Chandigarh, the 10<sup>th</sup> February, 2020

A copy of the above is forwarded through **SPEED POST** to:-

- \*BY NAME**
1. The \*Additional Chief Secretary to Govt., Haryana, Urban Local Bodies Department, Room No. 505/5, New Secretariat, Sector 17, Chandigarh;
  2. Shri Rambir Sheoran S/o Sh. Om Parkash, H.No. 1420/5 & Other Villagers of Ranakpura District Rohtak.

with the request to attend the meeting of the Committee on Petitions on the date and place mentioned above.

  
(Vishnu Dev) 10.2.2020  
Under Secretary,  
for Secretary.  
+91-9417162177

Continued.....2



Ymud  
31/12/19

①  
-1-

671  
~~671~~

Dated 30-12-2019

SFC सेवा में,

चेयरमेन

पैटिशियन कमेटी

हरियाणा विधानसभा

31.12.19

विषय : वृद्धावस्था सम्मान भत्ता बहाल करने हेतु प्रार्थना पत्र ।

DSPC श्रीमान् जी,

हम निम्न हस्ताक्षरी आपका ध्यान इस विषय पर केन्द्रित करना चाहते हैं कि हमारा वृद्धावस्था सम्मान भत्ता जिला कल्याण अधिकारी द्वारा जून 2016 से रोक दिया गया था । कारण जानने पर ज्ञात हुआ कि हम **EPS Pension Scheme 1995** के अन्तर्गत कुछ धन राशि EPFO से पेंशन के रूप में प्राप्त कर रहे हैं जिस पर कोई और अन्य सुविधा जैसे कि HRA / DA / Medical का प्रावधान नहीं है । वास्तविकता यह है कि जिन व्यक्तियों का यह सम्मान भत्ता बन्द किया गया है, उनकी कुल संख्या पूरे जिला यमुनानगर में लगभग 74 है । **EPS Pension Scheme** जो 1995 में लागू की गयी थी । इस प्रावधान के अनुसार कर्मचारी वर्ग के वेतन में से 8.33% कट कर PF Organisation के पास जमा होता रहता है जो कि 58 वर्ष की आयु के पश्चात अल्पराशि के रूप में (लगभग 1000 से 2000 रुपये) कर्मचारी को प्रतिमास मिलते हैं ।

श्रीमान् जी, यहाँ यह नोटिस में लाना उचित होगा कि जो सरकारी मुलाजिम नौकरी से VRS लेने के बाद प्राईवेट आर्गेनाइजेशन में 58 वर्ष की उम्र तक काम करते हैं, उन्हें सरकार से भी पेंशन मिलती है और EPFO से भी अल्पराशि के रूप में लगभग 1000 रुपये से 2000 रुपये प्रति मास मिलते हैं ।

हम धन्यवादी हैं आपकी सरकार के जो सम्मान भत्ता मंजूर किया गया था, वह बुजुर्गों की माली हालत को मददेनजर और पारिवारिक मैम्बरों के असहयोग की वजह से दिया गया था । अब इस अवस्था में आकर यह सम्मान भत्ता बंद करने से वृद्धजनों को कितनी परेशानी उठनी पड़ रही है, इसका अनुमान सहज ही लगाया जा सकता है ।

हमने अपनी यह समस्या कई बार निदेशक समाज कल्याण, जिला समाज कल्याण अधिकारी, स्थानीय विधायक व आपकी सेवा में भी प्रेषित की परन्तु यह सम्मान भत्ता अभी तक जो जून 2016 से रोका गया है, जारी नहीं किया गया है ।

अतः हमारी आपसे करबद्ध प्रार्थना है कि हमारी समस्या के उचित समाधान के लिये समाज कल्याण विभाग को निर्देश दें। हमें आशा है कि हमारा वृद्धावस्था सम्मान भत्ता शीघ्र ही जून 2016 से बहाल किया जायेगा।

धन्यवाद सहित।

समस्त प्रार्थीगण  
राज कुमार  
(राज कुमार)

H.No. 1, Jammu Colony B, Near  
Camp Yamuna Nagar - 135001

Mob : 9466464510

एवं निम्न हस्ताक्षरी

Page 3



3

675  
7-1-2020

सेवा में,

चेयरमैन पैटीशन कमेटी,  
हरियाणा विधान सभा,  
चण्डीगढ़।

विषय :- पानी की समस्या हेतु प्रार्थना पत्र।

श्रीमान जी,

निवेदन यह है कि हम रैनकपुरा, रोहतक निवासी आपसे प्रार्थना करते हैं कि हमारी कालोनी में पीने के पानी की काफी गम्भीर समस्या बनी हुई है और कालोनीवासी कई वर्षों से पीने के पानी की समस्या से झुझ रहे हैं। तथा बार बार नगर निगम अधिकारी व मेयर साहब को भी कई बार पीने के पानी से अवगत करवा चुके हैं। हमारी समस्या का कोई समाधान नहीं निकल रहा है। तथा कालोनी वासीयों का बुस्टर पास होने के बावजूद भी नगर निगम द्वारा कार्य नहीं किया जा रहा है।

अतः महोदय से रैनक पुरा वासीयों की इस गम्भीर समस्या का समाधान करवाया जावे। आपकी अति कृपा होगी।

दिनांक :-

*Rambh*  
**रामबीर इन्डीयन**  
**प्रधान**  
**ग्राम पंचायत**  
**रैनकपुरा, रोहतक**

प्राथीगण

समस्त रैनकपुरा निवासीगण, रोहतक।

निवेदक- प्रधान रैनक पुरा समिति, रोहतक।

रामबीर सपुत्र श्री ओमप्रकाश

निवासी मो नो 1420/5, रैनकपुरा,

रोहतक। मो0 नो 9813458100

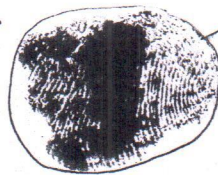
सचिव- अजीत सिंह सपुत्र श्री सुखबीर सिंह

मो0 नो 9355139650,

हनुविन्द्र सिंह सपुत्र श्री भीम सिंह

1390/5, रैनकपुरा, रोहतक।

मो नो 9315450043



*अजित सिंह*

*Dalber*

*सोहन*

*Rambh*

*सतवीर*

*रमेश*

*शैलेश*

*विमल*  
*अजय*

*Rakesh Kumar*

*अजय कुमार*

*Manoj Kumar*

*रामकिशन*

*रमेश्वर*

*शैलेश*



*Sandeep*



*रामकुमार*

*दीपक*